

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

(Arising out of impugned final judgment and order dated 21-12-2012 in CMWP No. 15196/1996 passed by the High Court Of Judicature At Allahabad)

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV. & ORS.

Respondent(s)

(IA No.16981/2018-EXEMPTION FROM FILING O.T.)

Date : 09-02-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHAFor Petitioner(s) Mr. Rana Mukherjee, Sr. Adv.
Mr. Yatish Mohan, Adv.
Ms. Vinita Y. Mohan, Adv.
Mr. E. C. Vidya Sagar, AORFor Respondent(s) Mr. Shrish Kumar Misra, AOR

Mr. Braj Kishore Mishra, AOR
Ms. Aparna Jha, Adv.
Mr. Abhishek Yadav, Adv.

Mr. Anurag Kishore, Adv.
Mr. Aishwarya Pathak, Adv.
Mr. Akshat Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(R. NATARAJAN)
COURT MASTER (SH)(SAROJ KUMARI GAUR)
COURT MASTER